STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF DECEMBER.

ANNEXURE-A

SL NO		NAME OF THE COURT	No. of cases pending (as on		ases Instituted 12.2019 to 2.2019) (4)	No. of cases disposed(from 01.12.2019 to 31.12.2019)			Total cases pending in the court (as on	Average No. of days taken to decide the
			01.12.2019) (3)	FRESH INSTITUTIO N	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRE D OUT	MADE OVER	1 (5)	case (7)
1	High Court of Karnatka	-	25	4	0	1	0	0	28	3Months 12 days
Sub	 ordinate Court of Karn	ataka State:								
	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	883	29	10	28	261	0	633	5 Years 3 Months 14 days
1		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	177	61	261	69	0	0	430	6 months 12 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	0	0	0	0	0	0	0	-
3	BELAGAVI	PRL. DISTRICT & SESSIONS JUDGE	2	1	1	0	0	0	4	-
	BELLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	-
4		IV Addl. District and Sessions Judge, Ballari.	430	2	0	40	39	0	353	1 year 30 months 4 days

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NO	DISTRICT		01.12.2019) (3)	FRESH INSTITUTIO N	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRE D OUT	MADE OVER	31.12.2019) (5)	case (7)
5	BENGALURU RURAL	I ADDL DISTRICT AND SESSIONS COURT, BENGALURU RURAL DISTRICT, BENGALURU	2	0	43	0	0	0	45	-
6	BIDAR	PRL. DIST. & SESSIONS COURT BIDAR	1	2	0	0	0	0	3	-
7	CHAMRAJNAGAR	PRL., DISTRICT & SESSIONS COURT, CHAMARAJANAGAR	0	0	1	0	0	0	1	-
8	CHIKKABALLAPU R	Prl. District and Sessions Court, Chikkaballapura	0	0	0	0	0	0	0	-
9	CHIKKAMAGALUR U	Prl. District and Sessions Judge, Chikkamagaluru	0	1	0	0	0	0	1	-
10	CHITRADURGA	Prl.District & Sessions Chitradurga	2	0	0	0	0	0	2	-
	DAKSHINA KANNADA	I-Addl. District and Sessions Court, Dakshina Kannada, Mangaluru	0	4	0	0	0	0	4	-
11	DAKSHINA KANNADA	IV-Addl. District and Sessions Court, Dakshina Kannada, Mangaluru	0	1	1	0	0	0	2	-

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NO			01.12.2019) (3)	FRESH INSTITUTIO N	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRE D OUT	MADE OVER	31.12.2019) (5)	case (7)
12	DAVANGERE	Prl.District & Sessions Court, Davanagere	0	0	0	0	0	0	0	-
13	DHARWAD	Prl.District & Sessions Court,Dharwad	2	6	0	1	0	0	7	30 days
14	GADAG	I Addl.District & Sessions Court,Gadag.	0	1	14	1	0	0	14	10 Months 15 days
15	HASSAN	Prl.District & Sessions Court, Hassan	1	1	0	0	0	0	2	-
16	HAVERI	Prl. District and Sessions Court, Haveri	1	0	0	0	0	0	1	-
17	KALABURAGI	Prl District Judge, Kalaburagi	0	0	22	0	0	0	22	-
18	KODAGU	I Addl District & Sessions Judge Court,Madikeri	0	1	0	0	0	0	1	-
19	KOLAR	PRL. DISTRICT AND SESSIONS COURT, KOLAR	1	0	0	0	0	0	1	-
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	0	0	0	0	0	0	0	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	0	0	0	0	0	0	0	-

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110			01.12.2019) (3)	FRESH INSTITUTIO N	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRE D OUT	MADE OVER	(5)	case (7)
	Myoupu	Prl.District & Sessions Court, Mysuru	2	1	0	0	0	0	3	-
22	MYSURU	II Addl.District & Sessions Court, Mysuru.	4	6	1	0	0	0	11	-
23	RAICHUR	Prl. Dist. & Sessions Court, Raichur	2	0	0	0	0	0	2	-
24	RAMANAGARAM	Prl. District and Sessions Court Ramanagara.	0	0	0	0	0	0	0	-
	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	0	4	1	0	0	2	3	-
		II Addl.District & Sessions Court, Shivamogga.	0	0	0	0	0	0	0	-
25		III Add1.District & Sessions Court, Shivamogga.	0	2	0	0	0	0	2	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	0	0	0	0	0	0	0	-

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NO			01.12.2019) (3)	FRESH INSTITUTIO N	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRE D OUT	MADE OVER	31.12.2019) (5)	case (7)
		I Addl.District & Sessions Court, Tumakuru.	0	0	1	0	0	0	1	-
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru.	0	0	1	0	0	0	1	-
		VI Addl.District & Sessions Court, Tumakuru.	0	0	1	0	0	0	1	-
27	UDUPI	Prl.District & Sessions Court, Udupi	1	0	0	0	0	0	1	-
28	U. K. KARWAR	Prl. District Court, UK, Karwar	0	11	0	0	0	0	11	-
	VIJAYAPURA	I Addl.District & Sessions Court, Vijayapura.	0	0	0	0	0	0	0	-
200		II Addl.District & Sessions Court, Vijayapura.	0	0	0	0	0	0	0	-
29		III Addl.District & Sessions Court, Vijayapura.	0	1	0	0	0	0	1	-
		IV Addl.District & Sessions Court, Vijayapura.	0	0	0	0	0	0	0	-
30	YADGIR	District & Sessions court Yadgiri	0	1	0	0	0	0	1	-
		TOTAL	1511	136	358	139	300	2	1564	1 year 6 months 28 days